

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

ORIGINAL APPLICATION NO:397/2009.  
DATED THE 22nd DAY OF JULY, 2009.

**CORAM:**

## **HON'BLE MS K NOORJEHAN, ADMINISTRATIVE MEMBER**

K K Kurumban,  
Record Keeper,  
BSNL Electrical Division,  
Ernakulam, Kochi – 16.

By Advocate Mr P Santhosh Kumar

V/S

- 1 The Chairman and Managing Director, BSNL, New Delhi.
- 2 The Chief General Manager, BSNL, Thiruvananthapuram
- 3 The Chief Engineer, BSNL Electrical, Thiruvananthapuram.
- 4 The Superintending Engineer, BSNL Electrical Circle, Thiruvananthapuram.
- 5 The Executive Engineer(P&D-I), Office of the Chief Engineer (Civil), Thiruvananthapuram.
- 6 The Executive Engineer(Electrical), BSNL, Electrical Division, Ernakulam.

... Respondents

By Advocate Mr T C Krishna

This application having been heard on 22.07.2009 the Tribunal on the same day:delivered the following

(ORDER)

HON'BLE Ms K Noorjehan, ADMINISTRATIVE MEMBER

Heard the counsel for parties.

The applicant has been transferred from the BSNL Electrical Division, Ernakulam to Civil Circle, Ernakulam. There does not appear to be any case of discrimination. However, the administration will ensure that he continues to draw the same pay in the post he was holding.

OA is dismissed. No costs.

  
K.NOORJEHAN  
ADMINISTRATIVE MEMBER

abp